

Name of the corporate debtor: Maan Sarovar Properties Development Private Limited (In Liquidation)

Date of commencement of Liquidation: 12-11-2025

List of Stakeholders for claims received upto : 03-01-2026

Operational Creditors (Government Dues)										(Amount in ₹)	
Sl. No.	Name of creditor	Details of claim		Details of claim admitted			Amount of contingence nt claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Whether related party	% share in total amount of claims admitted					
1	Income Tax Department. Income Tax Officer, Corporate Ward 4(1)	15-12-2025	1,27,62,237	1,27,62,237	No	0.18%	-				
2	ESI Corporation	05-12-2025	1,61,749	1,61,749	No	0.00%	-		-		Email received on 05-12-2025 to consider the claim form submitted during the CIRP period.
3	Employees PF Organisation	-	7,25,484	7,25,484	No	0.01%	-		-		The admitted claim amout taken from CIRP period as the claim during liquidation period not yet received.
4	Income Tax Department. TDS, Corporate Ward 2(3)	29-12-2025	15,33,300	15,33,300	No	0.02%	-				
Total			1,51,82,770	1,51,82,770		0.21%					